



Remittance Order: **27-19** / 8933/2025

Western Regional Office
Recoverywro@sebi.gov.in

**The Principal Officer /
Chairman & Managing Director / CEO
All Banks / All Mutual Funds in India**

Sub: Remittance of attached amount under Attachment Proceeding No. 15620 of 2026

1. It may be recalled that the Recovery Officer vide the subject attachment proceedings in **Recovery Certificate No. 8933 of 2025 dated January 19, 2026** had directed attachment of Bank/Demat Account(s) of **Pinal Rajesh Mehta PAN- AITPM2959F (Legal representative of Rajesh Rajnikant Mehta who is deceased) ["Defaulter"]** against the total due of Rs. 1,97,000/- with further interest, all costs, charges and expenses, etc.
2. Notice of Demand dated January 19, 2026 has been sent to Defaulter and Notices of Attachment of Bank Account(s)/Post Office account(s) dated July 28, 2026 has been issued to you.
3. Whereas the outstanding dues from the Defaulter as on date is an amount of **Rs. 2,05,000/- (Rupees Two Lakh Five Thousand Only)**.
4. Accordingly, you are hereby directed to remit the amount to the extent as mentioned in Para 3 above lying in the account of the Defaulter with your Bank and remit the amount, forthwith to SEBI by way of **EFT/NEFT/RTGS to A/c No. SEBIRRDPEN8933 of ICICI Bank , IFSC Code- ICIC0000106** immediately and intimate the remittance details by email to recoverywro@sebi.gov.in in the format as given in table below:

Case Name and Recovery Certificate Number :	
Name of Payee:	
Date of Payment:	
Amount Paid :	
Transaction No. :	
Bank Details from which payment is made :	

5. However, if the defaulter is not having any type of accounts with you, the same need not be informed to SEBI.



पश्चिमी प्रादेशिक कार्यालय : सेबी भवन, पंचवटी पहलवाली, गुलबाई टेकरा रोड, अहमदाबाद - ३८०००६.

Western Regional Office : SEBI Bhavan, Panchvati 1st Lane, Gulbai Tekra Road, Ahmedabad - 380 006. Ph. (079) 27467018/19/20 | E-mail: sebiwro@sebi.gov.in

प्रधान कार्यालय: सेबी भवन, "जी" ब्लॉक, बांद्रा - कुला कर्ला कॉम्प्लेक्स, मुंबई - ४०० ०५१.

Head Office: SEBI Bhavan, "G" Block, Bandra Kurla Complex, Mumbai - 400 051. Ph: 022-26449000/40459000 Web: www.sebi.gov.in

6. This direction is issued in exercise of powers conferred under section 28A and 28B of the SEBI Act, 1992 as amended by the Securities Laws (Amendment) Act, 2014 r/w relevant sections of the Income Tax Act.

Given under my hand and seal at Ahmedabad this 23th Day of September, 2026.

SEAL




RECOVERY OFFICER

जैनेन्द्र शांडिल्य / JAINENDRA SHANDILYA
वसूली अधिकारी एवं उप महाप्रबन्धक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
पश्चिमी प्रादेशिक कार्यालय / Western Regional Office
अहमदाबाद / Ahmedabad

Copy to:

Pinal Rajesh Mehta (Legal representative of Rajesh Rajnikant Mehta – Who is deceased.

Address: 7/A, Deepmala Apartment, near Maniyasa Society, Maninagar East, Ahmedabad - 380008